

**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 01/12/2020**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	ABA 1875/19	Harish Mahoharlal Bhatia V/s State-Wadala Police St.	Hearing
2	ABA 1909/19	Jugalkishor Madanlal Bhatia V/s State-Wadala Police St.	Hearing
3	ABA 569/20	Vikas Sohanlal Godara V/s Customs Marine & Preventive	Hearing
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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 2/12/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	Cri B.A. 2260/20	Karan Bundeshwar Panday V/s State-Santacruz Police St.	Hearing
2	Cri Appeal 248/17	Shah Automation V/s M/s Manisha Ispat & State	Hearing
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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 3/12/2020**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	ABA 1212/20	Anil Jaygopal Agarwal V/s State-DCB CID	Hearing
2	SC 1620/19	State-Dadar Police St. V/s Anil Fhatechand Jain & Ors.	Reply/Say
3	SC 56/17	Nirmal Nagar Police St. V/s Rahimat Sardar Beig	HCTB
4	SC 2070/19	State-Bandra Police St. V/s Imran Yasin Shaikh & Other 2	HCTB
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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 4/12/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	Cri B.A. 155/20	Sameer Ajit Bose V/s State-Bandra Police St.	Hearing
2	ABA 1445/20	Farooq Tayyab Khatri V/s State-Khar Police St.	Hearing
3	ABA 1388/20	Pournima W/o Kishor Pendke V/s State-Santacruz Police ST.	Reply/Say
4	SC 505/18	State-Kurla Police St. V/s Ifraan @ Rafiulla Shafiulla Khan	HCTB
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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 5/12/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	ABA 1883/19	Sapna Vikram Singh & 4 others V/s State-Sewree Police St.	Hearing
2	ABA 2244/19	Vikram Ramsingh Singh & Anr V/s State-Sewree Police St.	Hearing
3	ABA 2254/19	Sumeet Ramgopal Singh V/s State-Sewree Police St.	Hearing
4	ABA 2255/19	Santosh Bashir Singh V/s State-Sewree Police St.	Hearing
5	ABA 442/20	Subhash P. Sagar & Anr V/s State-D.B. Marg Police ST.	Hearing
6	SC 830/15	State-DCB CID V/s Raju @ Langada Hanumant Tapkar	HCTB
7	SC 522/17	State-DCB CID V/s Dharmendra Shivbali Singh @ Sanjay Tomar	HCTB

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